



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
महानगर दूरसंचार भवन, जे0 एल0 नेहरू मार्ग,
पुराना मिन्टो रोड, जाकिर हुसैन कॉलेज के पास,
नई दिल्ली-110002



No. 1-15/2013-A&P

Dated: 5th December, 2013

To

All Ministries/Department of Government of India
Central Public Sector Undertakings, Statutory & Autonomous Bodies

Sub:- Filling up of the post of Principal Advisor (Financial & Economic Analysis) on deputation on foreign service terms in TRAI [HQ], New Delhi.

Sir,

Telecom Regulatory Authority of India (TRAI), New Delhi is a statutory body set up under an Act of Parliament viz. TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization proposes to fill up the post of Principal Advisor (F&EA) likely to fall vacant shortly, on deputation on foreign service terms in TRAI Hqtrs. at New Delhi, initially for a period of two years. The details of qualification and experience etc., are as under:-

Sl. No	Name of Post & Pay Scale	Eligibility criteria (+)	Qualification (*)	Experience
1.	Principal Advisor (F&EA) HAG Rs. 67000-annual increment @ 3%- 79000/-	Officers of the Central Govt., Public Sector Undertakings and Statutory and Autonomous Bodies (i) Holding equivalent post on regular basis or (ii) Officers in SAG with three years of regular service in that grade or (iii) Group 'A' officers having twenty one years of regular service in Group 'A' of which at least three years of regular service shall be in the SAG.	Essential: Degree from a recognized university or equivalent in the field of Telecommunications, Engineering, Accountancy, Commerce, Finance, Economics, Science, Humanities, Liberal Arts, Law, Management or Consumer Affairs. Desirable: Post Graduate Degree in Management, Finance, Economics, Law, Engineering, Telecommunications or Commerce.	Should have work experience in handling matters pertaining to economic policy formulation, economic analysis, economic administration or tariff/price administration. Work experience in one of the economic Ministries i.e. Ministry of Finance, Ministry of Commerce and Industry, Ministry of Public Enterprises and Heavy Industry, or other infrastructural Ministries such as Ministry of Railways, Ministry of Power, Ministry of Coal etc. is essential. Should be familiar with and adept at working with simple economic and financial modeling and the use of computers for qualitative economic analysis.

(*) The qualification would be from a recognized University/educational institute.

(+) Age not to exceed 56 years on the date of closure of application.

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3. The post has been exempted from the rule of immediate absorption up to 23.1.2016 by Department of Pension & Pensioners Welfare for appointment on deputation.

4. All the Ministries/Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the enclosed proforma (can also be downloaded from TRAI website www.trai.gov.in) along with attested copies of ACRs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately, in the event of their selection. The application should be sent in an envelope super-scribing the post applied for so as to reach the Technical Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg, (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before 6th January, 2014.

Yours faithfully,



(M. D. Pathak)

Technical Officer (A&P)

Tel: 011-23232674

Fax: 23233017

Internal circulation for information:

1. JA, O/o. the Chairperson, TRAI
2. Sr. PPS to Member(A)
3. Sr. PPS to Member (V)
4. Sr. PPS to Secretary
5. All Principal Advisors and Advisors
6. SRO (IT). He is requested to post the circular on the TRAI website.